

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

10

IA 1364(MB)2024
IN C.P. (IB)/188(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 28.03.2024

NAME OF THE PARTIES: Aditya Birla Finance Limited
Vs
Delta Iron And Steel Company Private Limited

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Nausher Kohli, Mr. Rakesh Gupta, i/b. PRM Legal, Ld. Counsel for the Applicant in I.A 1364/24 present. Adv. Vedanshi Shah i/b. Adv Mahalakshmi Ganpathy, for Liquidator present.
2. Counsel for the Respondent seeks time to file Reply. At request, one-week time is granted for filing reply.
3. List this matter for hearing on **15.05.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)